

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-440(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2017

NAME OF THE COMPANY: Tripat Kaur Vs. Caliber Associates Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	: Mr. R. K. Gupta and Mr. Swaralipi Deb Roy, Advocates		
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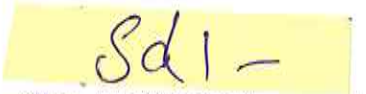
	For the Respondent (s)	: None		
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ORDER

Notice to the Respondent returnable on 3rd November, 2017. Dasti as well. Affidavit of service be filed .

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(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)